

<b>Name of Corporate Debtor:</b>		<b>Paras Commercial Centre Private Limited</b>												
<b>Date of Commencement of CIRP:</b>		<b>24-Mar-23</b>												
<b>List of Creditors as on:</b>		<b>16-Feb-24</b>												
<b>List of secured financial creditors belonging to any class of creditors</b>														
<b>(Amount in ₹)</b>														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Karnataka Bank Limited	05-04-2023	16,39,58,202.00	16,39,58,202.00	Secured	16,39,58,202.00	-	No	100.00	-	-	NIL	NIL	Note 1
<b>Total</b>			16,39,58,202.00	16,39,58,202.00		16,39,58,202.00	-		100.00	-	-	NIL	NIL	

Note 1

Revised Claim Form - C received by the RP on 16-02-2024

Security Interest:

1 Primary Security:

Assignment of lease rent receivables

2 Collateral Security:

Mortgage of properties owned by the CD.

3 Personal Guarantee by Mr. Nandlal Thakkar, Mrs. Poonam Thakkar, Miss Heena Thakkar